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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2018
NAME OF THE PETITIONER(S) : C.B NARAYAN SON OF C.V CHITTI BABU
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

01.	CS. GOPI NARAYANAN YADAV.	PCS for Petitioner	<i>[Signature]</i>
2.	B. Sureshbabu	Sec. Roc, Chennai	<i>[Signature]</i>

ORDER

Representative of the applicant present. Counsel for respondent present and prayed for time for filing report. Time is enlarged at request with a direction to file the report before the next date of hearing. The matter is posted for making *final* submissions. Put up on 27.02.2018.

[Signature]
(S VIJAYARAGHAVAN)
Member(Technical)

[Signature]
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc